## GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:361 ANSWERED ON:09.08.2012 MULTI-SECTORAL DEVELOPMENT PROGRAMME Chanabasappa Shri Udasi Shivkumar;Chavan Shri Harischandra Deoram;Vishwanath Shri Adagur H

## Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of projects implemented under Multi-Sectoral Development Programme (MSDP), State-wise;

(b) whether implementation of Multi Sectoral Development Programme in Minority Concentration Districts (MCDs) of Karnataka is way behind the schedule; (

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Ministry has written a letter to the Government of Karnataka to send well considered projects for release of funds under the programme; and

(e) if so, the details in this regard and the State Government's reaction thereto?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a): State-wise details of projects implemented under Multi-sectoral Development Programme (MsDP) is annexed.

(b)&(c): No, Madam. An amount of Rs. 39.90 crore was allocated to the two Minority Concentration Districts (MCDs) of Gulbarga and Bidar in the State of Karnataka for 11th Five Year Plan. Projects for the entire allocation except for a nominal amount of Rs. 0.04 crore kept aside for IT cell, had been approved and to Rs. 38.35 crore has been released for implementation of various projects in these MCDs under MsDP. Utilization certificates of the amounts of Rs. 0.79 crore and Rs. 0.36 crore for the funds released during 2011-12 and 2012-13 respectively are due in the current and next financial year. There is, however, a delay in submission of the overdue utilization certificate of a small amount of Rs. 0.36 crore released in 2010-11 by the State Govt.

(d): Yes, Madam.

(e): A letter has recently been sent to all State Govts/ UTs including the State Govt. of Karnataka on 27th July, 2012 to send additional/new plan proposals complying with the existing guidelines of the programme for consideration during the current financial year. The proposals are awaited from the State Govt. of Karnataka.